

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 192 of 2012**

**Dated : 30<sup>th</sup> January, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Tata Power Trading Company Ltd. .... Appellant (s)**

**Versus**

**Maharashtra State Electricity Distribution Co.**  
**Ltd. & Anr. ...Respondent (s)**

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Counsel for the Respondent(s): Ms. Ramni Taneja for R.1  
Mr. Buddy A. Ranganadhan  
Ms. Richa Bharadwaja for R.2

**ORDER**

At the request of the learned counsel for the Respondent  
No.1, post the matter on **05.03.2013.**

**(Rakesh Nath)**  
**Technical Member**  
**ts/rkt**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**